

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

COARM:

6(ND)16

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2019

NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal
Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397-398

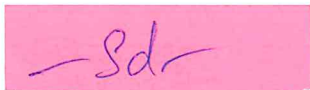
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Shubham Jain, Adv.

Present for the Respondent: Mr. Sidharth Joshi, Adv.

ORDER

Further time is being prayed on behalf of the parties as a compromise is
being explored. To come up on 25th September, 2019. No further opportunity
shall be granted to the parties for a compromise.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)